## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 249/16

PETITION NUMBER

: TP97/17

NAME OF THE PETITIONER (S)

: INTER FREINHT FORWARDERS PUTD. : KARMTURI GLOBAL LTD.

NAME OF THE RESPONDENT (S)

**UNDER SECTION** 

: 433(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

LELLE RITHIKA RE PETITIONER & FOR C.K. N.

Ms. Rithika R.K., Advocate appearing for the Petitioner is present. She is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 23.03.2017.

MEMBER (J)

MEMBER (T)